



**INTELLECTUAL  
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सत्यमेव जयते

भारत सरकार

GOVERNMENT OF INDIA

वाणिज्य एवं उद्योग मंत्रालय

MINISTRY OF COMMERCE & INDUSTRY

व्यापार चिह्न कार्यालय /Trade Marks Office

बौद्धिक सम्पदा भवन / I.P.O. BUILDING

प्लॉट न32 /PLOT NO. 32

सेक्टर 14/ SECTOR 14, द्वारका/ DWARKA

नई दिल्ली/NEW DELHI 110078

दूरभाष-011 :25300200

फ़ैक्स 28034301-011 :

वेबसाइट:<http://ipindia.nic.in>

**TIME: 11:00AM**

**DATE:- 24.07.2023**

S.NO	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.	NAME OF HEARING OFFICER
1.	985331	4081512	MANAV PURI HOUSE NO. 19, ROAD NO.28, EAST PUNJABI BAGH, WEST DELHI, DELHI- 110026 Vs SHARVAN KUMAR SHOP NO. 306, THIRD FLOOR, 13/20, WEA, KAROL BAGH, NEW DELHI	PARITOSH DHAWAN C-102 DOUBLE STOREY RAMESH NAGAR VS SAI ASSOCIATES F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094	MR. SACHIN GANESHRAO PATHAK
2.	994403	2455320	KASHMIR ISPAT SIDCO INDUSTRIAL COMPLEX, BARI BRAHMANA, JAMMU ( J & K) Vs RATHI BARS LIMITED 6, SADHNA ENCLAVE, NEW DELHI-	RAHULRAJPUT 336-B,BHAI RANDHIR SINGH NAGAR,LUDHIANA Vs THE ACME COMPANY B-41, JAIPUR ESTATE, NIZAMUDDIN	MR. SACHIN GANESHRAO PATHAK

			<b>110017</b>	<b>EAST, NEW DELHI - 110 013.</b>	
<b>3.</b>	<b>1109787</b>	<b>4754800</b>	STREET NINE FASHIONS PRIVATE LIMITED WZ, G-61 F/F, SANT NAGAR EXTENSION, TILAK NAGAR, NEW DELHI - 110018 VS STREET ONE GMBH IMKERSTR. 4, 30916 ISERNHAGEN, GERMANY.	ROHAN ROHATGI D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH VS KRISHNA & SAURASTRI ASSOCIATES LLP 74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018	<b>MR. ABHISHEK RAI</b>
<b>4.</b>	<b>818602</b>	<b>1730243</b>	NEERAJ KUMAR BISHNOI LASA HOUSE , CIVIL LINES , MORADABAD U.P. V/S TEEJAN FOODS PVT. LTD XXVIII/3030, CHERUPARAMBATH ROAD, KADAVANTHRA, COCHIN-682020	WORLDWIDE INTELLEC 313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34 V/S R.K. DEWAN & CO. PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.	<b>MR. ABHISHEK RAI</b>
<b><u>TIME:-11:00AM</u></b>			<b><u>DATE:- 27.07.2023</u></b>		
<b>5.</b>	<b>1140866</b>	<b>5086516</b>	RAKESH DHALI NETAJI NAGAR, WARD NO-07, DINESHPUR, BUKSAURA, UDHAM SINGH NAGAR UTTARAKHAND V/S Mr. SACHIN SINGHAL 01, RAMRAJ ROAD, BAZPUR, BAZPUR, UTIARAKHAND, 262401 (INDIA),	AMOD KUMAR MISHRA 206 AGARWAL CHAMBER O AND P POCKET DILSHAD GARDEN DELHI - 110095 V/S ROHIT CHHABRA OFFICE NO. 1, UPPER GROUND FLOOR, D.D.A. MARKET NEAR MOTHER DAIRY, SHASTRI PARK, DELHI-110053, INDIA	<b>MS. RITU SINGH</b>
<b>6.</b>	<b>263660</b>	<b>3318104</b>	VIRENDER KUMAR OPP BABA KASHI GIRI MANDIR MAIN BAZAR JHAJJAR HARYANA Vs MR. CHIMAN LAL VERMA OPP. BABA KANSI MANDIR MAIN	INDIA REGISTRATION SERVICE. VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK - 124001. (HARYANA) Vs PURI & PURI (ADVOCATES)	<b>MR. KRISHNA KUMAR SHUKLA</b>

			<b>BAZAR JHAJJAR</b>	<b>4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6</b>	
<b>7.</b>	<b>266798</b>	<b>1008636</b>	<b>DEVI BURFI BHANDAR OPP. BABA KANSI MANDIR MAIN BAZAR JHAJJAR Vs VIRENDER KUMAR OPP BABA KASHI GIRI MANDIR MAIN BAZAR JHAJJAR HARYANA</b>	<b>PURI &amp; PURI (ADVOCATES) 4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6 Vs ABHISHEK SHARMA GLOCAL PROFESSIONALS, SHRI BALAJI PROPERTIES 2ND FLOOR,OPP METRO PILLAR NO 768,MIE PART-A,DELHI ROHTAK ROAD, BAHADURGARH, HARYANA-124507</b>	<b>MR. KRISHNA KUMAR SHUKLA</b>